

**Income-Tax on Road Transport Organisations**

\*423. **Shri N. E. Muniswamy:** Will the Minister of Finance be pleased to state:

(a) whether Income-Tax is collected from the State Transport Organisations run—

(i) departmentally; and

(ii) through Corporations set up by State Governments; and

(b) if so, the tax so far collected from such Departments or Corporations separately from each State in the year 1956-57, 1957-58, 1958-59 and 1959-60?

**The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):**

(a) (i) No, Sir.

(ii) Yes, Sir. Corporations set up by State Governments for running transport services are subject to tax under the Indian Income-tax Act.

(b) In view of the reply to part (a) (i) of the question, the Query as to the tax so far collected from State Transport Organisations run Departmentally does not arise. As regards the amount of tax collected from the State Transport services run through Corporations set up by State Governments, the required information is being collected and will be laid on the Table of the House in due course.

**Tin Plates**

\*424. **Shri A. M. Tariq:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that there is likely to be an acute shortage of tin plates and tin bars in the country in the next 2 years; and

(b) if so, how Government purpose to meet the shortage?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) No, Sir.

(b) There is no danger of any set back of the tinplates consuming industry during the next two years.

**Pay Scales of Officers**

\*425. { **Shri Supakar:**  
**Shri Ram Krishan Gupta:**  
**Shri S. M. Banerjee:**  
**Shri Ajit Singh Sarhadi:**

Will the Minister of Defence be pleased to refer to the reply given to Short Notice Question No. 1 on the 4th August, 1960 and state:

(a) whether the remaining recommendations of the Raghuramaiah Committee in respect of revised pay scales of Defence Services Officers have been examined by Government; and

(b) if so, the decisions taken thereon?

**The Deputy Minister of Defence (Shri Raghuramaiah):** (a) Yes, Sir. The examination is continuing.

(b) A Statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 1].

**Grants to Anglo-Indian Educational Institutions**

\*426. { **Shri Radha Raman:**  
**Shri Shree Narayan Das:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the delegation of Anglo-Indian legislators and representatives of that community led by Shri Frank Anthony having met the Prime Minister and Home Minister was assured of continued Educational grants to institutions run by the community and discontinuation of employment quotas reserved for Anglo Indian community;

(b) whether any specified demands were placed by the delegation before the Prime Minister and the Home Minister; and